LIST OF CREDITORS ' OF RATTAN POULTIRES PRIVATE LIMITED UNDER REGUATION 13(2) OF IBBI (INSOLVENCY RESOLUTION PROCESS FOR CORPORATE PERSONS)

REGULATIONS, 2016

CT	REGULA		1.	T.	
SL	Name &	Amount claimed by	Amount of	Security / interest,	Remarks
No	Address of the	creditor(s)	Claim	If any (Details of	
	Financial		admitted	Assets/Properties	
	Creditors	43		and fixed	
	and the second s			assets/Inventory, if	
-			_	any.)	
-	0 1		Rs.		/
1.	Secured	Claim filed	Amount	Presently, Only 5.8	Nil
	Financial	electronically in	Admitted by	bighs land vide	
	Creditors	prescribed Form C	IRP	Khewat No.14,	
	having Voting	on 20.02.2023		khatoni No.66,	
	rights in CoC		Rs. 23.06 Cr.		
		Amount Claimed by	(RS.12.28 Cr	,	
	Canara Bank	Secured creditor	Principal plus	,	
	Specialised		interest, penal		
	Asset Recovery	Rs. 23.06 Cr.	interest and		
	Management	(RS.12.28 Cr	Contraction of the Contract of	1	
	Branch		other expenses		
	The second secon	Principal plus	incurred by the		
	(Branch	interest, penal	bankj) as on		
	Code CB-5220)	interest and other	date of	, 0	
	Canara Bank ,		commencemen	land at site. (68,78	
	Circle Office	the bankj) as on date	t of CIRP (i.e	bighas land is in the	
	4th Floor, Plot	of commencement of	07.02.2023) in	personnel name of	
	No.1,	CIRP (i.e 07.02.2023)	Rattan	suspended director	-
	Sector 34-	in Rattan Poultries	Poultries	Sh.Ranjit Singh and	9
	A,Chandigarh	Private Limited	Private Limited	other fixed assets	
	PIN- 160 022	(CP(IB)NO.59/chd/pb	(CP(IB)NO.59/c	/stocks, if any for	
1.	Phone:0172-	/2022)	hd/pb/2022)	availing the various	
	2601664,	NPA: 09.02.2019	NPA:	borrowing facilities in	
	2602336	111111 03.02.2013	09.02.2019	the name of corporate	
	2002000		09.02.2019		
				dobton //a man Form	
				debtor (As per Form	
				debtor (As per Form C)	
	TOTAL CLAVE	D. 00 06 G	D-0005		
	TOTAL CLAIM	Rs.23.06 Cr.	Rs.23.06 Cr.	C)	
2	Unsecured	Rs.23.06 Cr. No Claim/Nil	Rs.23.06 Cr. No Claim/Nil		Nil
2				C)	Nil
2	Unsecured			C)	Nil
2	Unsecured Financial Creditors			C)	Nil
2	Unsecured Financial Creditors (Not having			C)	Nil
2	Unsecured Financial Creditors (Not having voting rights)			C)	Nil
2	Unsecured Financial Creditors (Not having voting rights) being related			C)	Nil
2	Unsecured Financial Creditors (Not having voting rights) being related parties of the			C)	Nil
2	Unsecured Financial Creditors (Not having voting rights) being related			C)	Nil
2	Unsecured Financial Creditors (Not having voting rights) being related parties of the			C)	Nil
2	Unsecured Financial Creditors (Not having voting rights) being related parties of the corporate			C)	Nil
2	Unsecured Financial Creditors (Not having voting rights) being related parties of the corporate debtor Other Un-secured			C)	Nil
2	Unsecured Financial Creditors (Not having voting rights) being related parties of the corporate debtor Other Un-secured Creditors, if			C)	Nil
2	Unsecured Financial Creditors (Not having voting rights) being related parties of the corporate debtor Other Un-secured			C)	Nil
	Unsecured Financial Creditors (Not having voting rights) being related parties of the corporate debtor Other Un-secured Creditors, if any	No Claim/Nil	No Claim/Nil	No Claim/Nil	
2	Unsecured Financial Creditors (Not having voting rights) being related parties of the corporate debtor Other Un-secured Creditors, if any Operational			C)	Nil
	Unsecured Financial Creditors (Not having voting rights) being related parties of the corporate debtor Other Un-secured Creditors, if any	No Claim/Nil	No Claim/Nil	No Claim/Nil	
	Unsecured Financial Creditors (Not having voting rights) being related parties of the corporate debtor Other Un-secured Creditors, if any  Operational Creditors , if	No Claim/Nil	No Claim/Nil	No Claim/Nil	
	Unsecured Financial Creditors (Not having voting rights) being related parties of the corporate debtor Other Un-secured Creditors, if any Operational	No Claim/Nil	No Claim/Nil	No Claim/Nil	
	Unsecured Financial Creditors (Not having voting rights) being related parties of the corporate debtor Other Un-secured Creditors, if any  Operational Creditors , if	No Claim/Nil	No Claim/Nil	No Claim/Nil	
	Unsecured Financial Creditors (Not having voting rights) being related parties of the corporate debtor Other Un-secured Creditors, if any  Operational Creditors , if	No Claim/Nil	No Claim/Nil	No Claim/Nil	
	Unsecured Financial Creditors (Not having voting rights) being related parties of the corporate debtor Other Un-secured Creditors, if any  Operational Creditors , if	No Claim/Nil	No Claim/Nil	No Claim/Nil	
	Unsecured Financial Creditors (Not having voting rights) being related parties of the corporate debtor Other Un-secured Creditors, if any  Operational Creditors , if	No Claim/Nil	No Claim/Nil	No Claim/Nil	
	Unsecured Financial Creditors (Not having voting rights) being related parties of the corporate debtor Other Un-secured Creditors, if any  Operational Creditors , if	No Claim/Nil	No Claim/Nil	No Claim/Nil	
	Unsecured Financial Creditors (Not having voting rights) being related parties of the corporate debtor Other Un-secured Creditors, if any  Operational Creditors , if	No Claim/Nil	No Claim/Nil	No Claim/Nil	
	Unsecured Financial Creditors (Not having voting rights) being related parties of the corporate debtor Other Un-secured Creditors, if any  Operational Creditors , if	No Claim/Nil	No Claim/Nil	No Claim/Nil	
	Unsecured Financial Creditors (Not having voting rights) being related parties of the corporate debtor Other Un-secured Creditors, if any  Operational Creditors , if	No Claim/Nil	No Claim/Nil	No Claim/Nil	

4	Claims Of Employees & Workmen (Present / Past)	No Claim/Nil	No Claim/Nil	No Claim/Nil	Nil
5	Claims by Creditors in a Class	No Claim/Nil	No Claim/Nil	No Claim/Nil	Nil
6	Claims by Other Creditors , if any	No Claim/Nil	No Claim/Nil	No Claim/Nil	Nil

Hence, Total Claim filed by creditors of the corporate debtor Rattan Poultries Private Limited as filed upto 21.02.2023 (Last date of filing of claim as per PA) is Rs.23.06 Crores and and admitted claim is Rs.23.06 Crores.

SANJAY KUMAR AGGARWAL

Interim Resolution Professional in the matter of RATTAN POULTRIES PRIVATE LIMITED (CIN NO. U01222PB1999PTC022555) Regn. No. IBBI/IPA-002/IP-N00126/2017-18/10295

Date: 28.02.2023 Place: Mohali